

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.06.2024

ORDER NO. 81 of 2024 (REVISED)

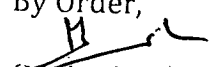
Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.08.2024** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.07.2024 to 31.07.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.08.2024 to 30.08.2024		Customs Division Bench matters
From 01.07.2024 to 31.07.2024	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. A. G. Shakkwar, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 01.08.2024 to 30.08.2024		Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)
From 01.07.2024 to 31.07.2024	Mr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters
From 01.08.2024 to 30.08.2024	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. On 01.07.2024, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in Customs Division Bench, Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical) will sit in Excise Division Bench and Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. A. G. Shakkwar, Hon'ble Member (Technical) will sit in Service Tax Division Bench matters.
2. In the event of leave/tour of any Member in the Excise/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Customs Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar